

(J.H.C. Sch. 1-7)

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.

*Sub. : Regarding nomination of all Judicial Officers of the cadre of Civil Judge (Jr. Div.) for attending Online CIS Hands-on Training Programme with e Courts Programme for Civil Judge (Jr. Div.) (ECT\_16\_2024).*

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial officers of the **cadre of Civil Judge (Jr. Div.)** (except those officers, who have already been granted Earned Leave / Commuted Leave / Maternity Leave / Paternity Leave) for attending **Online CIS Hands-on Training Programme with e Courts Programme for Civil Judge (Jr. Div.) (ECT\_16\_2024)** of the **Jharkhand Judiciary at district headquarters on 28<sup>th</sup> June, 2024.**

Link for the training will be sent to the concerned Principal District & Sessions Judge and the Judicial Commissioner, Ranchi later on.

The protocol of connectivity in the said training is given below as mentioned :-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Officers should Login by 12.15 PM. Beyond this time, login would not be allowed.
- (iii) For CIS hands-on Training Programme officers shall login through their laptops in their respective court rooms while opening CIS page on their monitor on dais.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

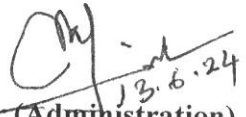
Yours sincerely,

Sd/- Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 3105 /Apptt.

Dated, Ranchi, the 14/06/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 612/JAJ dated 05.06.2024 / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
13.6.24  
Registrar (Administration)